

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 198 OF 2016

Dated: 25th July, 2016

In the matter of:-

Sihor Steel Rerolling Mills Association

.... Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

.... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **24.08.2016.**

COURT MASTER